

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-667(ND)2019

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.05.2019.**

**NAME OF THE COMPANY: M/s. Renu Proptech Pvt. Ltd.V/s. M/s. Red
Topaz Real Estate Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Counsel for the Petitioner
Counsel for the Respondent**

ORDER

Ld. Counsel for the Corporate Debtor submits that the reply has been filed online but the hard copy is now being filed. Let the same be placed before the Bench.

To come up on 3rd June, 2019 for arguments.


**(Ina Malhotra)
Member (J)**